

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT)No. 73 of 2018

IN THE MATTER OF:

Vishal Gupta

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present

**For Respondent: Ms. Rajdipa Behura and Mr. Philomon Kani, Advocates
for CCI**

**Mr. Arun Kathpalia, Senior Advocate with Ms. Aditi
Gopalakrishnan, Ms. Deeksha Manchanda, Mr.
Parthasarathi Jha, Mr. Toshit Shandilya, Ms. Shreya Singh
and Ms. Ketki Agarwal, Advocates.
Ms. Bulbuli Richong, Deputy Security.**

ORDER

12.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 22 October, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

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